

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 167 OF 2017 &
IA NO. 260 OF 2017**

Dated : 4th October, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Ambuja Cement Ltd. Appellant(s)

Vs.

Jaipur Vidyut Vitran Nigam Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. P. N. Bhandari

Counsel for the Respondent(s) : Mr. M. G. Ramachandran
Ms. Ranjitha Ramachandran
Mr. Shubham Arya for R-1 & 3

Mr. R. K. Mehta
Ms. Himanshi Andley for R-4

**APPEAL NO. 168 OF 2017 &
IA NO. 263 OF 2017**

Ultratech Cement Limited (Unit-Kotputli Cement Works) Appellant(s)

Vs.

Jaipur Vidyut Vitran Nigam Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. P. N. Bhandari

Counsel for the Respondent(s) : Mr. M. G. Ramachandran
Ms. Ranjitha Ramachandran
Mr. Shubham Arya for R-1 & 3

Mr. R. K. Mehta
Ms. Himanshi Andley for R-4

**APPEAL NO. 169 OF 2017 &
IA NO. 254 OF 2017**

Ultratech Cement Limited (Unit-Birla White Works) **Appellant(s)**

Vs.

Jaipur Vidyut Vitran Nigam Ltd. & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. P. N. Bhandari

Counsel for the Respondent(s) : Mr. M. G. Ramachandran
Ms. Ranjitha Ramachandran
Mr. Shubham Arya for R-1 & 3

Mr. R. K. Mehta
Ms. Himanshi Andley for R-4

**APPEAL NO. 170 OF 2017 &
IA NO. 257 OF 2017**

Ultratech Cement Limited (Unit-Aditya Cement Works) **Appellant(s)**

Vs.

Jaipur Vidyut Vitran Nigam Ltd. & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. P. N. Bhandari

Counsel for the Respondent(s) : Mr. M. G. Ramachandran
Ms. Ranjitha Ramachandran
Mr. Shubham Arya for R-1 & 3

Mr. R. K. Mehta
Ms. Himanshi Andley for R-4

ORDER

As agreed by the learned counsel for the parties, list these matters for hearing on **22-11-2018.**

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

tpd/js